

various Ministries to agencies other than the M.E.S. and the C.P.W.D.;

(b) if so, what are those works, and what are their respective amounts; and

(c) why the works in connection with Defence Academy at Khadakvasla and Miners' Hutments and Reserve Bank Main Office building and the residential quarters are not being carried out by the C.P.W.D.?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Yes, Sir.

(b) It is not clear for what period the information is wanted by the hon. Member.

I shall also require a longer notice for collecting complete information about all such works.

(c) According to the C. P.W.D. Code, only "Civil" Central Government buildings are required to be constructed by the C.P.W.D. The Defence Academy at Khadakvasla, Miners' Hutments and Reserve Bank Main Office building do not come under this category.

RAYON YARN (IMPORT)

***2257. Shri S. M. Ghose:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that very liberal import of Rayon yarn has adversely affected our own silk industry;

(b) what were the main considerations for allowing and on what basis did Government allow such a large scale import of Rayon yarn; and

(c) whether the Silk Board was consulted before allowing such a large scale import of Rayon yarn in this country?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (c). Imports of Rayon yarn are allowed only according to requirements, and Government did not consider it necessary to consult the Silk Board on this question.

STORE HOUSES FOR RAW JUTE

***2258. Shri G. L. Chaudhary:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of store houses for raw jute which are existing at present in India;

(b) the number in Uttar Pradesh and the places where they are situated;

(c) whether the existing raw jute store houses are sufficient for the requirements of the country;

(d) if the answer to part (c) be in negative, whether Government are contemplating the construction of new ones; and

(e) how many of these will be in U.P. and where?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (e). Arrangements for the storage of raw jute are made by those concerned with this trade. The Government of India do not maintain statistics of raw jute store houses, nor are they contemplating the construction of any on Government account.

GOVERNMENT LEATHER FACTORY IN MADRAS

***2259. Shri Elayaperumal:** Will the Minister of Commerce and Industry be pleased to state what was the total amount sanctioned by Government in the year 1952-53 for the leather factory conducted by the Central Government in Madras State?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): There is no Government leather factory in Madras State. If the Hon. Member has in mind the Central Leather Research Institute, Madras, conducted by the Council of Scientific and Industrial Research, then the amount sanctioned for 1952-53 is as follows:

Rs. 9,50,000 non-recurring.

Rs. 3,83,900 recurring.

RETRENCHMENT IN BELTING FACTORIES

***2260. Shri Tushar Chatterjea:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that due to curtailment in production large scale retrenchment is going on in Belting Factories of West Bengal;

(b) if so, the figures of retrenchment factory by factory;

(c) whether it is a fact that curtailment in production in these factories is all due to inability of these factories to compete with the foreign import; and

(d) if so, what step Government propose to take to stop import of belting from abroad?